

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 290 OF 2016

Dated: 3rd October, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

In the matter of:

Gail (India) Ltd.

.... Appellant(s)

Vs.

Petroleum & Natural Gas Regulatory Board & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Jain, Sr. Adv.
Mr. Yoginder Handoo
Ms. Adrija Thakur
Mr. Yuvraj Sharma

Counsel for the Respondent(s) : Ms. Sonali Malhotra
Mr. Anant Bhardwaj for R-1

Mr. M. G. Ramachandran
Mr. Piyush Joshi
Ms. Sumiti Yadava for R-2

ORDER

We have heard the learned counsel for respondent No.2.

List the matter for further hearing on **10.10.2018.**

**(B. N. Talukdar)
Technical Member (P&NG)**

**(Justice Manjula Chellur)
Chairperson**

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